Government of India Department of Commerce Directorate General of Foreign Trade ******

Udyog Bhawan New Delhi Dated the 4th February, 2022

O&M Instruction No. 01/2022

Subject: Jurisdiction of Appellate Authorities at Zonal/ Regional Offices

In supersession of DGFT O&M Instruction No. 3/2016 dated 05.09.2016 (F.No. 01/69/594/007/2008/)MI/O&M Vol. II), the jurisdiction of Appellate Authorities [in respect of appeals filed under Section 15 of the Foreign Trade (Development and Regulation) Act, 1992], in respect of the adjudication orders passed by the Adjudicating Authorities (Assistant DGFTs, Deputy DGFTs and Joint DGFTs at Zonal / Regional Offices) under Section 13 of the Foreign Trade (Development and Regulation) Act, 1992, are as under:

SI. No.	Appellate Authorities	Jurisdictions (Zonal/ Regional Offices)
1.	Additional DGFT, CLA, Delh	i 1.Delhi 2.Kanpur 3. Varanasi 4.Jaipur 5. Panipat
2.	Additional DGFT, Ludhiana	1. Ludhiana 2. Jammu 3. Srinagar
3.	Additional DGFT, Mumbai	1. Mumbai 2. Pune 3. Nagpu 4. Bhopal/Indore
4.	Additional DGFT, Ahmadabad	1. Ahmedabad 2. Rajkot 3. Vadodara 4. Surat
5.	Additional DGFT, Kolkata	Kolkata 2. Guwahati
6.	Additional DGFT, Chennai	1. Chennai 2. Coimbatore
7.	Additional DGFT, Bangalore	1. Bangalore 2. Kochi
8.	Additional DGFT, Hyderabad	1. Hyderabad 2. Vishakhapatnam

2. Appellate powers are vested only with the designated Addl DGFTs and higher authorities in the hierarchy, viz., DGFT and Appellate Committee of Department of Commerce. The Joint DGFT in any Zonal Office/RA cannot pass any Appellate order against any Adjudication orders passed by Dy DGFTs/Asstt DGFTs.

- 3. In the absence of Addl. DGFT in the designated RAs (Ahmedabad, Hyderabad, Bangalore and Ludhiana), the concerned Zonal Addl. DGFT would function as the Appellate Authority.
- 4. In respect of adjudications done by an Addl. DGFT, the appeal shall lie to the DGFT aided by one Addl. DGFT in DGFT Hqrs.
- 5. This issues with the approval of competent authority

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To

- 1. All the officers and Sections in DGFT(HQ)
- 2. All Zonal offices/ Regional offices of DGFT
- 3. EDI Section of uploading on DGFT website.

(issued from File No. 1/69/12/49/2018-O&M)